NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

: CA/205/2017

PETITION NUMBER

: CP/29/2016

NAME OF THE PETITIONER(S)

: ALEXANDER CORREYA

NAME OF THE RESPONDENT(S)

: THE BHAGYODAYAM CO. & 7 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

N.J. MAIHEMS

ADVOCATE FOR

R, 6 R6

ORDER

Counsel for petitioner present and insisted on hearing CA 190/2017. Counsel for R1 to R6 present and insisted on taking up the main CP for hearing. He further prayed for time to file counter in CA 190/2017. Counsel for R7 to R10 present and was prepared to make submissions in the main CP. Time is enlarged at request of R1 to R6 with a direction to file counter in CA 190/2017 and furnish a copy of the same to the other side by 28.02.2018. The matter is adjourned at request. Put up on 14.03.2018.

(S VIJAYARAGHAVAN) Member(Technical)

(K ANANTHA PÀDMANABHA SWAMY) Member(Judicial)